Year	No. of 'No Source' villages covered	
	in U.P.	in Garhwal
1	2	3
1987-88	13923	464
1988-89	7975	419
1989-90	3182	354

(c) As per the Action Plan, the residual 740 'No Source' problem villages as on 1.4.1990 in Garhwal region are likely to be covered with safe drinking water facilities during first two years of eighth plan.

(d) The State Govt. has set up task forces at various levels apart from the departmental supervisory staff to monitor the drinking water supply schemes to ensure the proper implementation on the ground. In addition, the coverage of problem villages is also being monitored through monthly/quarterly progress reports.

### Extension of "Borewell with Hand Pump Programme"

7394. SHRI PALAI K.M. MATHEW: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to extend the "Borewell with hand pump Programme' for one more year from April, 1990; and

(b) if so, whether priority will be given to highly drought-prone districts in Kerala?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICUL-TURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir. (b) Yes, Sir.

# Corporation for Co-ordination Work Connected with Drinking water and Sanitation

7395. SHRI PALAI K.M. MATHEW: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to constitute a National Corporation for Coordinating the various works and schemes connected with drinking water and sanitation; and

(b) if so, when it is likely to be constituted?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICUL-TURE (SHRI UPENDRA NATH VERMA): (a) No, Sir.

(b) Does not arise.

[Translation]

### **Cross Bar Exchange at Udaipur**

7396. SHRIGULABCHAND KATARIA: Will the Minister of COMMUNICATIONS be pleased to state: (a) whether Government propose to set up a cross-bar exchange with the capacity of 4000 lines in Udaipur, Rajasthan and if so, when; and

(b) when Government propose to set up electronic exchange in Udaipur and Pali respectively?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA)<sup>-</sup> (a) There is a proposal to set up a Crossbar exchange at Udaipur during 1990-91.

(b) A separate electronic exchange is also planned for Udaipur for commissioning in 1992-93, subject to availability of equipment in time Electronic exchange at Pali is already working.

#### Foreigners Visit to India

7397 SHRIGULABCHAND KATARIA: Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of persons who visited India holding valid passports during the last three years;

(b) how many of them went back to their countries;

(c) whether many of them are still in the country and creating communal problems;

(d) if so, the details thereof; and

(e) the steps taken by Government to identify and deport them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (e). Information is being collected and will be laid on the Table of the House. [English]

## Filling of Fertilizer Bags in Rashtriya Chemical and Fertilizer Plants

7398. SHRI VASANT SATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the work relating to filling of fertilizer bags in RCF plants and loading of bags in trucks is being done on contracts basis;

(b) if so,, the total number of bags being filled/loaded per month and payment made for the same; and

(c) the action taken by Government for abolition of contract labour system for regular work?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) At the Trombay Plant of RCF, while filling of fertilizer in bags/is carried out by the employees of RCF, loading of the fertilizer bags in trucks is being done by the Railway Goods clearing and Forwarding Establishment Labour Board for Greater Bombay. At the Thal Unit, the work relating to filling of fertilizer bags and loading them in trucks and wagons is being done through the Government of Maharashtra, Registered Mathadi Workers.

(b) The total number of bags per month being filled at all the units of RCF is about 40 lakhs and the payment made by RCF for filling/loading of bags is about Rs.35 to 40 lakhs every month.

(c) Contract labour is not employed by RCF for filing and loading of fertilizer bags. Further under the Contract Labour (Regulation and Abolition) Act, 1970, "the appropriate Govt." can prohibit employment of contract labour in a job, process or operation